

(क) प्रत्येक रेलवे में क्षेत्रवार तथा श्रेणीवार गत तीन वर्षों में पृथक-पृथक सीधे मर्ती करके तथा खुली प्रतियोगी परीक्षाओं द्वारा कितने पदों पर अनुसूचित जातियों, अनुसूचित आदिम जातियों तथा अन्य जातियों के व्यक्तियों की नियुक्ति की गई ; और

(ख) इस बारे में पूर्ण व्यौरा क्या है ?

रेल मंत्री (श्री नन्वा) : (क) और (ख). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी।

LICENSING OF NEW FACTORIES FOR PRODUCING CONCRETE FROM FLY-ASH

*1578. SHRI HIMATSINGKA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether a Madras factory is producing cellular concrete from fly-ash (waste material) produced at the Power Stations in the country;

(b) the total annual production of this waste material at different Power Stations and how far it will be utilised by the said Madras factory for production; and

(c) whether some more factories to produce such concrete are proposed to be licenced and if so, the details of the proposal and the steps taken in this regard so far ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The factory is expected to go into production by the end of 1970.

(b) The present annual production of fly ash at different power stations is of the order of 3.5 million tonnes which may increase to the level of 8 million tonnes per annum in near future. The estimated consumption of fly ash by this factory will be about 1 lakh tonnes per annum.

(c) As this is not one of the scheduled industries, it is not subject to licensing.

LOAN TO ENGINEERS FOR SETTING UP INDUSTRIES

*1579. SHRI DEVINDER SINGH GARCHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that there is a scheme under which an unemployed Engineer can get, without any security, Rs. 2 lakhs from Government for setting up a plant on the basis of hire-purchase system;

(b) if so, the salient features of the scheme;

(c) the number of unemployed Engineers who have availed of this facility, State-wise; and

(d) the number of unemployed Engineers, State-wise, whose requests are still pending with Government ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). A scheme for financing craftsmen and qualified entrepreneurs was initiated by the State Bank of India in July, 1967. The amount of accommodation available under this scheme to any one entrepreneur is restricted to Rs. two lakhs; where more than one qualified entrepreneur is associated with the project, the limit can be raised to Rs. three lakhs. An entrepreneur who has a worthwhile project and possesses experience and/or technical know-how, integrity and ability to make the enterprise work successfully for assistance under this scheme. No security is insisted upon but the entrepreneur has to hypothecate the assets proposed to be acquired from the loan.

(c) and (d). The information is being collected and will be laid on the Table of the House.